

**IN THE COURT OF SH. AJAY GULATI
SPECIAL JUDGE (PC ACT), CBI-12, ROUSE AVENUE COURT COMPLEX,
NEW DELHI.**

CC No. 421/2019

CBI Vs. Virender Dev Dikshit & Another

27.06.2020

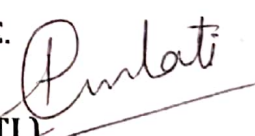
Present:- none.

Matter has been taken up today by the Court itself since it has come to light that an inadvertent typing error has crept in the orders passed yesterday i.e. order directing framing of Charge against accused No. 2 Ms. Gyaneshwari Mali and the daily order sheet.

In Para no. 28 of the order directing framing of Charge against accused no. 2 Ms. Gyaneshwari Mali, Section 375 has been written whereas it should have been Section 376. The typing error is at three places in para no. 28 of the said order. Consequently, it is directed that Section 375 in para no. 28 in the said order will be read ^{as} Section 376.

Similarly, in the daily order sheet instead of Section 376, Section 275 has been typed. Consequently, in the daily order sheet section 275 will be read as Section 376. Correction has also been made in the hardcopy/printed copies of both the orders.

Put up on 15.7.2020, as already fixed for framing of Charge against A - 2 U/s 109 IPC read with section 376 (2)(k) IPC.


(AJAY GULATI)
Spl. Judge (PC Act), CBI-12
RADCC/New Delhi/27.06.2020